
Ritu Sethi Vs Vivek Sethi

MAT.APP.(F.C.) No. 107 Of 2017

Court: Delhi High Court

Date of Decision: Dec. 20, 2023

Acts Referred:

Family Courts Act, 1984 " Section 19#Hindu Marriage Act, 1955 " Section 13(1)(ia)#Indian Penal Code, 1860 " Section 406, 498A

Hon'ble Judges: Suresh Kumar Kait, J; Neena Bansal Krishna, J

Bench: Division Bench

Advocate: Raman Kapur, Varun Kapur, Amarjit Singh Bedi, Varun Chandiok

Final Decision: Dismissed

Judgement